

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2115
ANSWERED ON:13.03.2008
SEPARATE COMMISSION FOR NON MUSLIM MINORITIES
Subbarayan Shri K.

Will the Minister of MINORITY AFFAIRS be pleased to state:

[a] whether the Government proposes to set up a separate Commission like the Sachar Commission to assess the socio-economic status of non- muslim minorities in the country;

[b] if so, the details thereof; and [c] if not, the reasons therefor?

Answer

MINISTER OF MINORITY AFFAIRS(A.R. ANTULAY)

(a) to (c): The National Commission for Religious and Linguistic Minorities (NCRLM) was set up in October, 2004 to suggest criteria for identification of socially and economically backward sections among religious and linguistic minorities and to recommend measures for their welfare, including reservation in education and government employment and to suggest the necessary constitutional, legal and administrative modalities, as required for the implementation of their recommendations. Subsequently, the Commission was asked to give its recommendations on the issues raised in W.P 180/04 and 94/05 filed in the Supreme Court and in certain High Courts relating to para 3 of the Constitution (Scheduled Castes) Order, 1950, in the context of ceiling of 50% reservation as also the modalities of inclusion in the list of Scheduled Castes and to prepare a White Paper on the status of the minority communities other than Muslims.

The Commission submitted its report to government in May, 2007.